

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

(11) IA/1325/2020 INCP(IB)/2925/MB/2018

CORAM: Present :

SH. CHANDRA BHAN SINGH,  
MEMBER (T)

MS. SUCHITRA KANUPARTHI,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **16.09.2020**.

NAME OF THE PARTIES: ATUL RAJWADKAR  
V/s.  
ENESTEE ENGINEERING LIMITED

SECTION OF THE COMPANIES ACT : Sec. 33(1) (b) (i) to (iii) r/w Sec 33(3)

**ORDER**

1. IA 1325/2020 is "**Allowed**". Detailed Order will follow.

Sd/-  
CHANDRA BHAN SINGH  
Member (Technical)  
Date : 16.09.2020

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Sd/-  
SUCHITRA KANUPARTHI  
Member (Judicial)